

Name of the Corporate Debtor: JAIPURIA BUILDCON PRIVATE LIMITED; Date of Commencement of CIRP: 02-06-2022; List of Creditors as on: 31-08-2022; Name of IP: Mr. Vekas Kumar Garg; Process Number: 1; Last 5 digit of registration number: 12291

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors	99	821497120	93	499340732	84.68		280898375	41258013	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	05	343349751	01	90350000	15.32		123310140	129689611	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	14	52922796	0	0	0.00			52922796	Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)					0.00				NA
7	Operational creditors (Government Dues)					0.00		280898375		NA
8	Operational creditors (other than Workmen and Employees and Government Dues)					0.00				NA
9	Other creditors, if any, (other than financial creditors and operational creditors)	41	57341337	0	0	0.00			57341337	Annexure 9
Total		159	1275111004	94	589690732	100.00		404208515	281211757	